

mandated under SEBI (Listing Obligations and Disclosure Requirements) Regulations 2015 for appointment of at least one woman director on the boards of listed companies. Government and SEBI have not prescribed any target for companies to have 20% women on the boards of the companies by the year 2020.

(c) and (d) As per information extracted from MCA21 Registry, as on 31.03.2017, 25.01% of the directors on the boards of companies are women directors.

GDP rate during April-June, 2016 and April-June, 2017

353 SHRI KT.S. TULSI: Will the Minister of FINANCE be pleased to state:

(a) Gross Domestic Product (GDP) in percentage, during the quarter April-June, 2016 and that during the corresponding period in 2017; and

(b) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) and (b) As per the quarterly estimates of Gross Domestic Product (GDP) released by the Central Statistics Office, the growth rate of GDP at constant (2011-12) prices for the first quarter (April-June) of 2017-18 was 5.7 per cent. The growth rate of GDP was 7.9 per cent during the corresponding period of 2016-17. The growth rate of Gross Value Added at constant basic prices (real GVA) for agriculture & allied, industry and services sector was 2.3 per cent, 1.6 per cent and 8.7 per cent respectively in first quarter of 2017-18. The growth of real GVA for these sectors was 2.5 per cent, 7.4 per cent and 9.0 per cent respectively during the first quarter of 2016-17.

Bringing back black money from foreign countries

†354. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of FINANCE be pleased to state:

(a) the names of the countries which have entered into agreement for bringing back black money during the last three years and the amount of money brought back into the country due to the positive steps taken by Government during these years;

(b) whether it is a fact that the expected goals are not being achieved due to the lackadaisical approach in the matter of black money; and

†Original notice of the question was received in Hindi.